ON IS Name of Creditor Date of Receipt **Details of Claim Received** Amount daimed Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Annexure 6 - List of Operational creditors (other than Workmen and Employees and Government Dues) Amount of Claim admitted Name of the Corporate Debtor: Vinkem Labs Limited CIN: U24231TN1994PLC029622

Date of commencement of Liquidation: 12th June 2025 **Nature of Claim** LIST OF STAKEHOLDERS
Summary as on 31st October 2025 **Details of Claim Admitted** Z Amount
Covered by
Security
Interest Amount Whether % of Voting Covered by Related Share in SCC, gurantee Party? if applicable Contigent Claim Amount of any of mutual Amount of claim that may be set-Amount of claim not admitted Remarks, if any Amount in Rs.

